

(b) the number of houses built during the above period, State-wise;

WAR): (a) and (b) A statement is given below:

(c) whether the cess collected from Beedi workers is utilised for the welfare scheme of Beedi workers; and

(c) Cess is not levied and collected from the beedi workers. However, cess is collected from beedi establishments under the Beedi Workers Welfare Cess Act, 1976. The cess amount is utilised for the various Welfare Schemes for beedi workers.

(d) if not, the reasons therefor?

(d) Does not arise.

THE DEPUTY MINISTER IN
THE MINISTRY OF LABOUR
(SHRI PABAN SINGH GHATO-

STATEMENT

Amount of loan and number of houses built State-wise for Beedi workers during the last 3 years

S. No.	State	1988-89	1989-90	1990-91	No. of houses built during the last 3 yrs.
		Loan (Rupees in thousands)	Loan	Loan	
1	2	3	4	5	6
1	Karnataka	4	3	10	4
2	Kerala	194	1092	1232	268
3	W. Bengal	..	156	336	49
4	Assam	270	273	54	90
5	Maharashtra	10	45	24	4
6	Madhya Pradesh	6	30	..	3
7	Gujarat	..	26	54	14
8	Uttar Pradesh	6	9	9	3
9	Orissa	246	594	378	203
10	Tamil Nadu	..	5	Not available	2*
11	Andhra Pradesh	4	21	Do.	2*

*Figures are provisional.

Discrepancy in Pay Scales of Yoga Teachers in Kendriya Vidyalaya Sangathan and Delhi Administration

(b) if so, the details thereof along with reasons therefor?

4408. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The pay scale for Physical Education Teachers in Delhi Administration is Rs. 1400-2600. Yoga teachers in Delhi Administration also enjoy the same scale of pay.

(a) whether there is any discrepancy in pay scales of yoga teachers of the Kendriya Vidyalaya Sangathan and Delhi Administration; and

In Kendriya Vidyalaya Sangathan, teaching of yoga was started on an experimental basis and Yoga Teachers were appointed in the then pay scale of Rs. 425-640 which was later revised to Rs. 1400-2300. Subsequently it was decided to integrate yoga teaching with Physical Education programme in Kendriya Vidyalaya Sangathan and that yoga teachers be appointed as Physical Education Teachers on regular basis in the pay scale of Rs. 1400-2600, after attaining the minimum academic and professional qualifications for the post.

Yoga Teachers on Ad-hoc Basis

4409. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a number of Yoga teachers are working in Kendriya Vidyalayas on ad-hoc basis for the last ten years:

(b) if so, the reasons therefor; and

(c) the steps being taken to regularise their services?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c): The teaching of Yoga was started on an experimental basis and has been reviewed several times. Keeping in view these reviews of the scheme, it was decided to integrate Physical Education and Yoga, giving Physical Education Teachers (PETs) training in Yoga and requiring yoga teachers to acquire adequate training in Physical Education. Twenty-four yoga teachers who possessed qualifications of PETs were appointed as such.

The Kendriya Vidyalaya Sangathan nominated Yoga Teachers to undergo a special B.P.Ed. (Summer Course) in 3 semesters in Laxmibai National College of Physical Education (LN-CPE). Out of 95 yoga teachers who have acquired the qualifications of B.P.Ed., 76 have opted for being regularised as PETs.

Entrance Examination for Indian Institutes of Technology

4410. SHRI RAM NARESH SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the entrance examination for the Indian Institutes of Technology are now being held in languages other than English also:

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) Yes, Sir. The question papers for Joint Entrance Examination (JEE) from 1990 and subsequent years are being provided in English and Hindi. Students are allowed to answer these papers in all major Indian languages, in which 10+2 examinations are conducted, as per VIII Schedule of the Constitution along with English.

Assistance to SCs/STs Candidates for Competitive Examinations

4411. SHRI RAM NARESH SINGH: Will the Minister of WELFARE be pleased to state:

(a) whether the Government provide assistance to Scheduled Castes/Scheduled Tribes candidates for appearing in the examinations conducted by the Union Public Service Commission and Nationalised Banks for the post of officers:

(b) if so, the number of candidates assisted and the amount spent for different examinations during the last three years; and

(c) the number of successful candidates who had been assisted by the Government for different examinations during the last three years?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.